

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - I

ITEM No.206
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co. Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt
V/s
Flowchem Emgineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 01/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Monaal Davawala, Ld. Adv.
For the Respondent :Mr. Prashant Patel, Ld. Adv.

ORDER

No rejoinder has been filed in terms of previous order. However, learned counsel for the Appellant stated that his rejoinder is ready and the same will be filed within two weeks with advance copy to the opposite counsel.

Re-list on 21.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)